

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:690
ANSWERED ON:26.11.2014
ADMISSION IN SCHOOLS
Vichare Shri Rajan Baburao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether minimum age has been fixed for admission of small children in schools in various States in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether any national policy exists in the country in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d) : Right of Children to Free and Compulsory Education (RTE) Act, 2009 which is being implemented in all States/UTs except Jammu and Kashmir, defines age six for admission in class I.